

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 143 OF 2001

SURINDER SINGH

Appellant (s)

VERSUS

U.O.I. & ORS.

Respondent(s)

(With appln(s) for permission to place addl. documents on record and with office report)

Date: 20/03/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. MATHUR

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s)

Mr. S.K. Bansal, Adv.

Mrs. Savitri Bansal, Adv.

Mr. Harbans Lal Bajaj, Adv.

For Respondent(s)

Mr. T.S. Doabia, Sr. Adv.

Mr. Sandeep Singh, Adv.

Mr. P. Parmeswaran, Adv.

Mr. K.K. Gupta, Adv

UPON hearing counsel the Court made the following

O R D E R

Heard learned counsel for the parties.

Judgment reserved.

(K.K.Chawla)

Court Master

(Radha R. Bhatia)

Court Master